

RAJASTHAN HIGH COURT JAIPUR BENCH, JAIPUR  
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DATED: 27.01.2017

NOTICE  
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ALL THE CONCERNED LEARNED ADVOCATES/PANNEL LAWYERS ARE NOTIFIED  
TO BE PRESENT IN COURT ALONG WITH CONCERNED OFFICER ON 10.02.2017  
FOR HEARING OF SB CIVIL CONTEMPT PETITION ACCORDING TO THE LIST  
ENCLOSED HEREWITH WHICH SHALL BE LISTED IN DAILY CAUSE LIST  
OF HON'BLE COURT DATED 10.02.2017 AS PER THE ORDER OF ROSTER.

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BY ORDER

*LN*  
*27/1/17*

DEPUTY REGISTRAR (JUDL.)

**DEPARTMENT-WISE (State) PENDENCY DETAIL OF S.B.CONTEMPT PETITION (CIVIL) UPTO 2010**

Sr. No.	Case No.	Year	Department	Petitioner	Respondent	Petitioner Adv.	Next date
1	421	2008	AYURVED	PROFESSOR HARI OM SW V/S	D C SAMANT & ORS	G K GARG	13/5/2009
2	538	2008	PANCHAYAT AND ZILA PARISHAD	DEVENDRA KR SHARMA V/S	SUDARSHAN SETHI & OR	AKHIL SIMLOTE	18/10/2013
3	718	2010	PANCHAYAT AND ZILA PARISHAD	KUMARI ANITA JAIN V/S	C S RAJAN AND OTHERS	PRAHLAD SINGH	13/2/2017
4	194	2007	P.W.D	MATADEEN SHARMA V/S	C S RAJAN	SURESH KASHYAP	13/4/2009
5	497	2005	RAJ NON GOVT EDUCATION	JUGESH ASPAL V/S	PS SHENOY & ORS	DINESH YADAV	12/1/2006
6	96	2007	RAJ NON GOVT EDUCATION	SHIV PRASAD BAIRWA V/S	MR. RAMESH MALHOTRA	RAJEEV SURANA	7/8/2008
7	308	2001	EDUCATION PRIMARY & SEC.	SMT SHAKUNTALA GARG V/S	ASHISH BAHUGUNA & OR	PRAHLAD SINGH, B.N.SA	17/2/2005
8	420	2003	EDUCATION PRIMARY & SEC.	VJAY SINGH V/S	N C GOYAL	HANUMAN CHOUDHARY	10/9/2003
9	138	2008	EDUCATION PRIMARY & SEC.	DHARM SINGH & ORS V/S	BEENU GUPTA & ORS	VINOD GUPTA	//
10	93	2009	EDUCATION PRIMARY & SEC.	SMT JYOTI SHARMA V/S	UMARANI DWIVEDI	ASHOK BANSAL	25/5/2009
11	732	2009	EDUCATION PRIMARY & SEC.	DR L N BALDUA & ORS V/S	TAPESH PANWARA & ORS	RAJEEV SURANA	30/1/2017
12	733	2010	EDUCATION PRIMARY & SEC.	RAKESH KUMAR MEHRA V/S	ASHOK SAMPAT RAM AND	INDRESH SHARMA	14/10/2011
13	1136	2010	EDUCATION PRIMARY & SEC.	REENA PALIWAL AND AN V/S	SIYA RAM MEENA AND O	SHAILESH KUMAR PANWA	14/10/2011
14	294	2000	EDUCATION COLLEGE	DR SATYA VRAT SHARMA V/S	PRAMESH CHANDRA SERE	AJAY RASTOGI	28/8/2000
15	613	2006	EDUCATION COLLEGE	MUKESH YADAV V/S	SHRI MILAP DUGAR AND	DR P C JAIN	17/5/2007
16	80	2007	EDUCATION COLLEGE	GHANSHYAM LAL DEVRA V/S	DR.R V VYAS AND ORS	RAJVIR SHARMA	14/5/2007
17	387	2010	EDUCATION COLLEGE	DR SATYAVRAT SHARMA V/S	RAJIV SWAROOP AND OT	B B L SHARMA	3/2/2017
18	148	2008	EDUCATION TECHNICAL	ARVIND MOHAN V/S	C K MATHEW & ORS	BANWARI SHARMA	23/1/2017
19	32	2006	WATER RESOURCE	GOPAL SHARMA V/S	ANIL AGARWAL	P S SHARMA	19/10/2006
20	435	2009	WATER RESOURCE	OMPRAKASH MATHUR V/S	RAM LUBHIYA & ORS	R K JAIN	7/2/2017
21	948	2010	PHED	VISHNU DAUTT SHARMA V/S	RAM LUBHAYA AND OTHE	VINOD SINGHAL	24/1/2017
22	671	2006	ELECTION	KALU RAM SHARMA AND V/S	SHRI M S KHAN AND OR	R N MATHUR	9/5/2007
23	672	2006	ELECTION	BADAN SINGH V/S	SHRI M S KHAN AND OR	R N MATHUR	9/4/2007
24	673	2006	ELECTION	LALA RAM AND ORS V/S	SHRI M S KHAN AND OR	R N MATHUR	9/4/2007
25	67	2007	GOVERNMENT SECRETARIAT	BHANU DUBEY V/S	SHRI ANIL VAISH AND	ASHWANI CHOBISA B DU	7/3/2007
26	19	2008	GOVERNMENT SECRETARIAT	STATE OF RAJ & ORS V/S	PRAHLAD GUNJAL & ORS	S N KUMAWAT AAG	18/1/2017
27	205	2008	GOVERNMENT SECRETARIAT	STATE OF RAJ & ORS V/S	COL KIRORI SINGH BAI	S N KUMAWAT AAG	12/9/2016
28	497	2007	LOCAL BODIES	SMT SHANTI V/S	SMT SANTOSH & ORS	ASHVIN GARG	10/2/2009
29	244	2009	LOCAL BODIES	I T C HOTELS LTD V/S	BHANWAR SINGH NATHAW	S KASLIWAL	6/3/2017
30	354	2004	MEDICAL AND HEALTH	HAROON KHAN V/S	G S SANDHU	ASHOK GAUR	28/1/2005
31	32	2005	MINES AND GEOLOGY	PASHAN UTPADAK SAHKA V/S	LAXMI NARAIN DEVE	BIPIN GUPTA	18/5/2005
32	499	2005	POLICE	ROSHAN LAL SAINI V/S	SHRI K K GUPTA	SURESH SAHNI	30/1/2017
33	1062	2010	POLICE	KRISHAN CHAND YADAV V/S	KHEMRAJ AND ANOTHER	R N MATHUR	9/3/2011
34	573	2006	REVENUE	ROSHANDDIN @ ROSHAN V/S	BISMILLAH AND ORS	R R GUPTA	2/2/2007
35	496	2010	REVENUE	NARENDRA SINGHVI V/S	C K METHEW AND ORS	R A KATTA	19/1/2017
36	217	2007	RIICO	KRYSTAL STONE EXPOR V/S	KULDEEP RANKA & ORS	R P GARG	16/5/2007
37	91	2008	UNIVERSITIES RAJASTHA	DR D K ARORA V/S	N K JAIN	S P S CHAUHAN	26/9/2008
38	449	2007	BANKS	MAHESH CHANDRA SHARM V/S	MOHD.ASLAM	SANJEEV PRAKASH SHAR	19/1/2017

39	454	2007	BANKS	ANIL KUMAR KANTI WAL V/S	VABHAV GALARIA & ORS	AMIT KURI	31/3/2015
40	1	2009	BANKS	JHALAWAR NAGARIK SAH V/S	ANIL KUMAR KANTI WAL	J K SINGHI	20/1/2015
41	492	2005	RSRTC	RAJ ROADWAYS WORKERS V/S	SURENDRA KUMAR & ORS	PREM KRISHAN SHARMA	12/10/2011
42	127	2006	J.D.A.	PUSHPENDRA PANDEY AN V/S	SHRI JAGDISH CHANDRA	SUNIL NATH	17/5/2006
43	264	2007	J.D.A.	ERFEKA BUSSINESS SOL V/S	ANIL VAISHYA & ORS	S S HORA	9/8/2016
44	322	2008	J.D.A.	RAMSWAROOP V/S	H S BHARADWAJ & ORS	GAYATRI RATHORE	30/3/2009
45	795	2009	J.D.A.	KAILASH CHAND DANGAY V/S	SUDANSHU PANT & ORS	LOKESH SHARMA	3/11/2011
46	181	2008	URBAN IMPROVEMENT TRUST	DR SOBHAGYA GOYAL & V/S	DHARMESH JAIN & ORS	J P GOYAL	30/6/2009
47	504	2007	COMMERCIAL ESTABLISHMENT	M/S BHARAT PETROLEUM V/S	PHOOL KANWAR AND OR	S KASLIWAL	24/1/2014

As on 27/01/2017

**DEPARTMENT-WISE (CENTRAL) PENDENCY DETAIL OF S.B.CONTEMPT PETITION (CIVIL) UPTO 2010**

<b>Sr. No.</b>	<b>Case No.</b>	<b>Year</b>	<b>Department</b>	<b>Petitioner</b>	<b>Respondent</b>	<b>Petitioner Adv.</b>	<b>Next date</b>
1	28	2010	DEFENCE	UNION OF INDIA V/S	MAN SINGH	SANJAY PAREEK	1/3/2017
2	884	2010	EDUCATION	CHACHAN EDUCATION AN V/S	S S MANTHA AND ANOTH	ASHOK GAUR	30/1/2017
3	469	2006	INCOME TAX	PARMANU VIDYUT KARAM V/S	SHRI B S VERMA AND O	SURESH KASHYAP	21/8/2008
4	411	2007	RAILWAYS	KAPOORI DEVI & ORS V/S	NALIN SINGHAL & ORS	AZAD AHMED	27/3/2017
5	1134	2010	RAILWAYS	GUDHMAL V/S	SUNIL MITTAL AND OTH	DR MAHESH SHARMA	2/3/2017
6	619	2006	TELECOMMUNICATION	OM PRAKASH KUMHAR V/S	SHRI S K MUKHAPADYAY	P K SHARMA	31/3/2017
7	60	2009	BANKS	SMT SAVITA DEWANI V/S	AJAY KUMAR VYAS & OR	B M SHARMA	10/2/2017
8	198	2009	BANKS	M/S SHEBHWHEELS PVT V/S	P N BANK & ORS	S KASLIWAL	13/12/2010
9	367	2010	BANKS	SMT SAVITA DEWANI V/S	MAHESH KUMAR BHARDWA	B M SHARMA	10/2/2017

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